

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 934 OF 2024**

**IN THE MATTER OF:**

**Rajat Verma**

**.....PETITIONER**

**VERSUS**

**Member Secretary, Uttar Pradesh Pollution Control Board & Ors. ....RESPONDENT**

**MEMO OF PARTIES**

**Rajat Verma**

**.....PETITIONER**

**VERSUS**

**1. Uttar Pradesh Pollution Control Board**

Through its Member Secretary,

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010

Email: [ms@uppcb.in](mailto:ms@uppcb.in)

Respondent No.1

**2. Ministry of Environment, Forest and Climate Change**

Through its Regional Office, Integrated Regional Office,

Kendriya Bhawan, 5th Floor, Sector “H”, Aliganj, Lucknow – 226020

Email: [rocz.lko-mef@nic.in](mailto:rocz.lko-mef@nic.in)

Respondent No.2

**3. Central Pollution Control Board (CPCB)**

Through its Member Secretary, Parivesh Bhawan,

East Arjun Nagar, Delhi-110032

Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in)

Respondent No.3

**4. District Magistrate, Kanpur Nagar**

DM Office, Collectorate, Civil Lines

Email: [dmkap@nic.in](mailto:dmkap@nic.in)/ [admkap-fr@nic.in](mailto:admkap-fr@nic.in)

Respondent No.4

**5. National Mission for Clean Ganga**

Through its Deputy Director General,

1st Floor, Major Dhyan Chand National Stadium,

India Gate, New Delhi – 110 002

Email: [dg@nmcg.nic.in](mailto:dg@nmcg.nic.in)

Respondent No. 5